

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 149/9/HDB/2018
NAME OF THE COMPANY	Leagend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Leagend Estates Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR SHARMA	AR	SANJAYO CA@GMAIL.COM 9849101022	S. Sharda
MOHIT BOTHRA	AR-ES	BOTHRA@SUNILSANJAY.COM 7568323130	Mohit

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

02.04.2018 Heard Mr. Sanjay Kumar Sharda, along with Mr. Mohit Bothra, Learned Counsel for the Petitioner. None appeared for the Respondent.

Petitioner is directed to send notice to the Respondent and also file the copy of proof of service to the Respondent.

Post the case on 19.04.2018.


Member(Judl)